O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3605
TO BE ANSWERED ON 23.03.2017

SPECIAL SCHEMES FOR RURAL WOMEN

3605. SHRI NARANBHAI KACHHADIYA:
SHRIMATI JYOTI DHURVE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

(a) the details of special schemes introduced by the Government for upliftment of rural women across the country, State/UT-wise;
(b) whether the Government has formulated any scheme for empowerment and employment generation for women living in rural areas of the country;
(c) if so, the details thereof, State/UTwise including Gujarat, Rajasthan and Maharashtra; and
(d) the details of funds allocated, released and utilised by the Government under various schemes for rural women, State/UT and Scheme-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): The Minstry of Rural Development, inter-alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyaya - Grameen Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana –Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas including Gujarat, Rajasthan and Maharashtra through employment generation, strengthening of livelihood opportunities, promoting self employment, skilling of rural youths, provision of social assistance and other basic amenities. Specific provisions have been made under the schemes aiming at upliftment and empowerment of rural women.

MGNREGA provides a legal guarantee for 100 days of employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work. Under MGNREGA at least one third of the total employment generated are to be given to women who have registered and demanded for work. Additionally, to increase women participation in the Scheme, States have been suggested to open individual bank/post office accounts for all women workers, identify and provide Job cards of distinct colour to widowed, deserted and destitute women, who qualify as a household under the Act. Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM) seeks to tackle the problem of unemployment, especially among women, in the rural areas. DAY-NRLM provides training and capacity building of interested members to take up micro enterprises for enhancing their incomes. Mahila Kisan Sashaktikaran Pariyojana (MKSP), a sub-scheme of DAY-NRLM, aims to empower women in agriculture by strengthening the

community institutions of poor women farmers and leverage their strength to promote sustainable agriculture practices. The Ministry also implements a placement linked skill development programme Deen Dayal Upadhyaya Grameen Kaushalya Yojana, a sub scheme of DAY-NRLM, for skilling of rural poor youth. A mandatory coverage of 33% women candidates is made under DDU-GKY.

PMAY-G is being implemented with an objective to provide safe and secure house to all by 2022. Under PMAY-G, allotment of house under PMAY-G is made jointly in the name of the wife along with husband, except in the case of widow / unmarried / separated person. The State may also choose to allot house solely in the name of the women.

(d) : The State/ UT-wise funds allocated, released and expenditure incurred under various rural development schemes are given at **Annexure**.

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Annexure

Annexure referred to in part (d) of the Lok Sabha Unstarred Question No 3605 due for reply on 23.03.2017
State/UT-wise funds released and expenditure incurred under MGNREGA

Sl No	States	Central fund released (Rs. In Crore)			Expenditure (Rs. In Crore)		
		2014-15	2015-16	2016-17*	2014-15	2015-16	2016-17*
1	ANDHRA PRADESH	2903.14	3073.80	3822.38	2839.13	4633.66	4469.87
2	ARUNACHAL PRADESH	27.04	43.95	156.76	35.01	66.12	109.22
3	ASSAM	500.23	878.30	1082.49	499.17	620.90	1427.15
4	BIHAR	959.68	1024.12	1569.14	1077.76	1625.98	2140.20
5	CHHATTISGARH	1505.70	1063.41	2229.03	1752.46	1283.04	2651.54
6	GOA	1.38	2.47	4.26	4.57	3.01	2.95
7	GUJARAT	354.43	305.99	642.68	470.78	428.63	700.66
8	HARYANA	167.15	124.71	287.71	216.13	142.42	281.29
9	HIMACHAL PRADESH	355.43	396.10	388.61	406.08	392.34	529.84
10	JAMMU AND KASHMIR	521.71	558.02	804.09	393.73	769.15	746.73
11	JHARKHAND	724.33	978.80	1657.83	1026.03	1331.62	1578.22
12	KARNATAKA	1716.87	991.55	2258.65	1665.87	1822.02	3027.65
13	KERALA	1587.58	1526.34	1582.49	1616.73	1483.49	2173.24
14	MADHYA PRADESH	2451.63	2367.32	3248.92	2809.60	2500.19	3297.79
15	MAHARASHTRA	799.52	1238.35	1655.53	1615.96	1857.68	2014.44
16	MANIPUR	219.97	255.32	343.70	267.14	231.22	294.67
17	MEGHALAYA	277.86	221.83	860.69	309.02	272.31	755.12
18	MIZORAM	111.41	285.17	144.51	114.20	298.59	90.18
19	NAGALAND	113.05	266.66	501.53	157.82	194.85	485.46
20	ODISHA	1035.30	1479.41	1895.27	1062.46	2051.99	2063.99
21	PUNJAB	189.48	245.33	490.73	213.04	300.20	520.91
22	RAJASTHAN	2976.10	2695.83	4786.32	3251.88	3268.44	4885.43
23	SIKKIM	73.86	86.23	132.63	76.43	95.85	127.67
24	TAMIL NADU	3781.80	5470.37	4552.33	3918.89	6253.40	5323.89
25	TELANGANA	1919.96	1824.85	1806.85	1904.10	2378.79	1707.96
26	TRIPURA	636.62	1358.94	1016.29	819.71	1371.52	1123.81
27	UTTAR PRADESH	2513.41	2695.69	3910.72	3135.11	2976.12	3930.10
28	UTTARAKHAND	286.36	450.77	514.35	322.89	492.59	693.82
29	WEST BENGAL	3744.95	4711.74	4809.26	4010.02	4847.67	6754.57
30	ANDAMAN AND NICOBAR	13.02	10.36	8.01	9.75	3.99	1.36
31	LAKSHADWEEP	0.45	0.12	0.00	0.71	0.30	0.23
32	PUDUCHERRY	7.40	12.93	3.47	6.50	9.18	10.58
	Total	**32476.87**	**36644.80**	**47167.23**	**36008.67**	**44007.25**	**53920.55**

***As on 20.03.2017**

Annexure

Annexure referred to in part (d) of the Lok Sabha Unstarred Question No. 3605 due for reply on 23.3.2017
Funds Allocated, Relased and Utilized under PMAY-G for the last three years and current year

S.No.	State	2014-15^			2015-16*			2016-17*		
		Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization
1	**ANDHRA PRADESH**	42729.188	42660.114	50545.920	28818.242	28113.322	48480.528	42015.732	21007.865	0.000
2	**ARUNACHAL PRADESH**	1416.257	1813.737	175.290	952.509	4240.285	0.000	8218.813	4109.410	0.000
3	**ASSAM**	128586.168	92867.665	120627.922	86481.143	87865.745	82513.445	199853.190	124447.798	48035.206
4	**BIHAR**	153019.468	103487.974	229093.627	103203.063	90718.460	128073.100	356963.850	211427.064	20337.695
5	**CHHATTISGARH**	23417.646	39984.452	22028.924	17990.121	14025.750	24886.380	130380.059	69640.892	60080.336
6	**GOA**	320.277	540.429	0.000	216.009	268.143	135.600	569.573	0.000	345.000
7	**GUJARAT**	18621.643	5041.494	43441.224	12559.255	12274.953	19843.391	63590.769	36428.956	8643.605
8	**HARYANA**	18985.094	9492.490	13689.515	12804.383	9174.585	9915.400	14306.851	7153.425	6140.690
9	**HIMACHAL PRADESH**	2742.505	1433.542	2310.030	1849.666	2191.749	2378.047	4434.526	3100.078	1283.125
10	**JAMMU AND KASHMIR**	7888.384	4232.385	806.550	5320.273	5363.087	3520.882	15482.321	0.000	0.000
11	**JHARKHAND**	27137.023	21030.137	18307.346	18302.402	29740.267	27393.318	129233.556	69767.981	25604.146
12	**KARNATAKA**	51867.695	28524.509	111288.510	34981.856	60406.492	110329.255	52098.194	15028.468	523.981
13	**KERALA**	32247.234	16075.332	30510.350	21748.954	35717.191	39334.233	18226.794	9113.402	13217.929
14	**MADHYA PRADESH**	62891.875	57020.431	18774.425	42417.048	57139.162	45806.922	250875.103	140720.466	138808.800
15	**MAHARASHTRA**	102822.276	94599.371	97972.731	69347.868	34673.934	58473.142	128991.627	64495.815	58578.160
16	**MANIPUR**	3270.353	2715.770	485.215	2199.489	4681.350	366.000	10292.410	5576.180	1086.787
17	**MEGHALAYA**	5920.633	4629.682	6779.118	3981.945	4950.954	2879.213	15492.237	7746.120	963.113
18	**MIZORAM**	908.185	455.242	216.254	610.803	759.240	277.425	4371.685	2389.246	379.650
19	**NAGALAND**	1039.151	4575.011	826.918	698.885	1068.221	0.000	8322.765	4510.827	0.000
20	**ODISHA**	87693.074	68403.594	6751.427	70154.488	98281.938	167460.955	221739.930	120442.004	49144.320
21	**PUNJAB**	30985.911	0.000	2122.850	20898.262	1124.292	341.325	13697.740	6848.870	0.000
22	**RAJASTHAN**	55154.412	41385.736	64895.095	37198.563	39834.597	54494.040	140096.149	75647.352	42286.055
23	**SIKKIM**	1288.122	1287.467	1207.500	866.332	433.166	239.650	2381.207	1190.605	182.150
24	**TAMIL NADU**	29172.571	38213.492	22960.523	23069.206	21273.315	22010.109	98715.060	59357.620	12414.510
25	**TELANGANA**	36752.189	41035.176	53671.630	24787.640	24787.526	34360.100	28526.670	0.000	0.000
26	**TRIPURA**	6704.136	12244.450	5452.933	6640.164	6876.038	5651.571	21587.693	10793.845	2228.320
27	**UTTAR PRADESH**	232213.428	161431.103	240079.986	156614.954	158312.826	197584.152	322032.515	223980.445	107210.573
28	**UTTARAKHAND**	6694.360	4004.400	5375.782	4514.971	4164.847	5499.323	9880.774	4940.385	2759.803
29	**WEST BENGAL**	236310.748	210429.278	213040.580	159378.367	172273.428	305116.794	244362.205	122181.105	125957.675
30	**ANDAMAN AND NICOBAR**	631.692	0.000	75.940	443.290	0.000	0.000	196.367	0.000	0.000
31	**DADRA & NAGAR HAVELI**	162.367	81.172	39.030	113.945	56.972	0.000	282.832	0.000	0.000
32	**DAMAN & DIU**	44.284	0.000	0.000	31.077	0.000	0.000	49.881	0.000	0.000
33	**LAKSHADWEEP**	16.656	0.000	0.000	11.689	0.000	0.000	70.920	0.000	0.000
34	**PUDUCHERRY**	300.000	0.000	0.000	400.000	0.000	0.000	400.00	0.000	0.000
	Total	**1409955.005**	**1109695.635**	**1383553.144**	**969606.860**	**1010791.835**	**1397364.300**	**2557740.000**	**1422046.224**	**726211.629**

^ Figures reported by States/UTs through MPR/MIS
* Figures reported by States/UTs on Awaasoft as on 20.03.2017.

Annexure

Annexure referred to in part (d) of the Lok Sabha Unstarred Question No 3605 due for reply on 23.03.2017
A statement indicating the funds allocated, released and expenditure incurred under DAY-NRLM

Sl. No.	NAME OF STATEs/UTs	2014-15					2015-16					2016-17			
		Cental Allocation	Cental Release			Expenditure*	Cental Allocation	Cental Release			Expenditure	Total Cental Allocation	Cental Release		Expenditure
		NRLM (Including Interest Subvention (Cat.-II)	NRLM (Including Interest Subvention (Cat.-II)	NRLP	RSETI		NRLM (Including Interest Subvention (Cat.-II)	NRLM (Including Interest Subvention (Cat.-II)	NRLP	RSETI			NRLM	NRLP	
1	2	8	9	10	11	12	13	14	15	17	18	19	20	21	22
1	Andhra Pradesh	20301.00	8157.36	0.00	111.50	4069.20	2680.53	3289.45	1753.40	125.78	2353.52	1185.81	1778.73	0.00	4189.67
2	Bihar	10142.00	0.00	10909.50	0.00	58730.92	5690.71	1241.90	10503.00	407.00	43203.27	4835.89	4835.90	5842.63	22584.79
3	Chattisgarh	2208.00	0.00	3255.00	80.35	5441.06	1265.58	0.00	3777.78	111.02	8013.42	1074.08	537.04	2259.15	7130.42
4	Goa						153.75	75.00	0.00	0.00	0.00	150.00	75.00	0.00	0.00
4	Gujarat	1652.00	0.00	2046.00	116.07	3075.85	916.37	0.00	501.32	0.00	3156.09	765.19	382.60	1074.00	2636.43
5	Haryana	1009.00	0.00	0.00	0.00	1732.78	546.41	693.66	0.00	89.25	1194.64	450.18	450.18	0.00	918.38
6	Himachal Pradesh	466.00	0.00	0.00	0.00	455.60	231.68	97.38	0.00	0.00	527.86	189.59	94.80	0.00	307.50
7	Jammu & Kashmir	4871.00	3750.00	0.00	89.00	4560.81	2031.38	4267.54	0.00	194.46	4523.41	2500.00	2368.00	0.00	2462.20
8	Jharkhand	3692.00	0.00	5778.87	0.00	11620.64	2143.55	0.00	9269.43	275.00	19612.87	1823.41	911.71	5350.20	10114.94
9	Karnataka	5606.00	601.35	829.50	142.86	3775.01	2191.83	1471.30	2945.30	0.00	9653.59	1535.07	767.54	1493.50	1809.13
10	Kerala	2396.00	677.17	1296.72	62.50	3447.86	977.90	1005.64	2003.26	0.00	2987.43	688.78	511.88	0.00	1396.05
11	Madhya Pradesh	4719.00	0.00	10560.00	0.00	17216.17	2709.81	0.00	8641.50	274.85	18132.11	2300.98	3097.82	4404.00	13677.11
12	Maharashtra	6732.00	0.00	1516.00	0.00	15776.32	3651.46	4101.48	5502.00	274.19	15887.97	3034.46	3034.46	4455.77	9962.70
13	Odisha	5730.00	0.00	0.00	133.93	7738.92	2854.41	937.02	3836.00	221.38	10725.66	2325.13	1162.57	2967.27	10255.15
14	Punjab	484.00	0.00	0.00	84.82	677.21	262.72	122.37	0.00	196.38	980.73	218.78	109.39	0.00	429.02
15	Rajasthan	2754.00	0.00	0.00	0.00	1205.13	1417.07	0.00	495.00	341.00	4937.92	1165.63	1165.64	1145.64	5152.07
16	Tamil Nadu	7329.00	826.00	2534.59	0.00	20508.87	2602.08	2050.22	1923.50	317.13	12677.06	1797.46	1797.46	1873.50	2987.40
17	Telengana		6585.44	0.00	0.00	229.61	1915.71	1480.54	0.00	0.00	3126.11	847.01	423.51	0.00	720.50
18	Uttar Pradesh	14223.00	0.00	0.00	0.00	5658.06	8261.14	3575.83	2230.31	0.00	10852.46	6962.06	5163.55	4192.00	15874.15
19	Uttarakhand	772.00	0.00	0.00	0.00	450.32	434.61	0.00	0.00	0.00	603.26	366.56	291.56	0.00	749.38
20	West Bengal	7028.00	2016.68	3617.25	0.00	8847.28	3221.30	3880.16	2000.00	0.00	15119.93	2583.93	3490.93	2536.20	8663.56
21	A&N Islands											25.00	12.50	0.00	0.00
22	Daman & Diu											25.00	0.00	0.00	0.00
23	D & N Haveli											25.00	12.50	0.00	0.00
24	Lakshadweep											25.00	12.50	0.00	0.00
25	Pondicherry	350.00	135.34	0.00	4.45	0.00	475.00	150.00	0.00	0.00	0.00	250.00	125.00	0.00	0.00
	TOTAL	**102464.00**	**22749.34**	**42343.43**	**825.48**	**175217.62**	**46635.00**	**28439.49**	**55381.80**	**2827.44**	**188269.31**	**37150.00**	**32612.77**	**37593.86**	**122020.54**
26	Arunachal Pradesh	226.00	0.00	0.00	0.00	0.00	161.82	0.00	0.00	0.00	68.51	As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation under NRLM on demand basis i.e as per the approved Annual Action Plan 2016-17	300.00	0.00	184.45
27	Assam	7103.00	0.00	0.00	0.00	7997.20	4588.89	0.00	500.00	231.00	9404.06		3500.00	2207.26	5071.94
28	Manipur	467.00	0.00	0.00	0.00	206.74	285.71	0.00	0.00	0.00	142.64		392.62	0.00	169.72
29	Meghalaya	467.00	0.00	0.00	0.00	22.11	319.00	0.00	0.00	11.00	561.89		400.00	0.00	344.24
30	Mizoram	207.00	64.00	0.00	4.47	239.76	74.75	329.50	354.50	0.00	97.93		1600.00	0.00	684.65
31	Nagaland	318.00	185.00	0.00	8.93	968.35	221.66	545.22	789.50	0.00	658.46		1200.00	0.00	461.56
32	Sikkim	146.00	0.00	0.00	0.00	0.00	82.43	72.00	0.00	1.88	143.07		564.66	0.00	101.31
33	Tripura	866.00	0.00	0.00	0.00	414.70	535.74	226.44	0.00	0.00	746.73		1350.00	0.00	1314.84
	TOTAL	**9800.00**	**249.00**	**0.00**	**13.40**	**9848.86**	**6270.00**	**1173.16**	**1644.00**	**243.88**	**11823.29**	**21850.00**	**9307.28**	**2207.26**	**8332.71**
	GRAND TOTAL	**112264.00**	**22998.34**	**42343.43**	**838.88**	**185066.48**	**52905.00**	**29612.65**	**57025.80**	**3071.32**	**200092.60**	**59000.00**	**41920.05**	**39801.12**	**130353.25**

*Expenditure Against Total Available Funds which also includes State share, Opening Balance and Misc. Receipts